

**PUNAJB VIDHAN SABHA SECRETARIAT**

**Starred Questions**

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON  
Tuesday, the 28<sup>th</sup> August, 2018**

**To open Trauma Centre in P.H.C Dirba**

- \*1436. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to open trauma centre in mini P.H.C Dirba which falls under notified area on national Highway-71?

**Regarding the procedure to get the building plan passed in Municipal Corporation**

- \*1389. **Shri Rajinder Beri, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that it takes a lot of time to get the residential and commercial building plans passed in Municipal Corporation and thus people are put to great hardship; if so, whether any efforts are being made to simplify the procedure of passing the building plan?

**Daily functioning of the Sewa Kendras running in cities and villages**

- \*1484. **Shri Som Parkash, M.L.A.:-** Will the Governance Reforms Minister be pleased to state whether the Government is making any provision to make the Sewa Kendras functional daily on regular basis running in cities and villages and whether the bills of Sewa Kendras are being paid on regular basis?

**To start lumpsum scheme for debtors of Punjab Scheduled Castes Land Development and Finance Corporation**

- \*1458. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Welfare Minister be pleased to state whether such scheme has been implemented which directed the officers of the welfare department on 13<sup>th</sup> June, 2018 to start lumpsum settlement scheme for the debtors of Punjab Scheduled Castes Land Development and Finance Corporation; if so, the number of the debtors alongwith the amount of the relief given under this scheme so far; if not, the reasons for not implementing the said scheme?

**To remove ban on grants for development works**

- \*1517. **Dr. Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that state Govt. had released grants for development works to Panchayats during the year 2016-17, the development work were got stalled due to imposing of ban on spending these grants by incumbent govt. if so, whether there is any proposal of the State Govt. to remove ban on spending such grants on development works; if so, as to when?

**To run Monopoly route for buses**

- \* 1535. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Transport Minister be pleased to state:-  
a) whether there is any proposal under consideration of the government to ply monopoly route of Punjab Roadways buses through bridge constructed on river near Kotbudha for road transport from Patti to Ferozepur;  
b) whether it is a fact that distance of 27 kms. reduces with the construction of said bridge as well as despite of forceful demand of the people why the Transport Department could not ply its buses so far?

**Cleanliness of Water Works Tanks of villages**

- \*1495. **Prof. Baljinder Kaur, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state whether Cleanliness of water works tanks of villages Kot Bakhtu, Manwala, Malkana and many other villages of Assembly Constituency Talwandi Sabo is not carried out by the Govt.; if so, whether there is any proposal under consideration of the Govt. to carry out the cleanliness of the same; if so, the details thereof?

**To bring uniformity in the rate of per kg. fat of milk**

- \*1442. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Co-operation Minister be pleased to state:-  
a) whether it is a fact that the rates of per/kg fat of milk are different in Verka Milk plants i.e. 460 in Ferozepur, 510 in Patiala, 510 in Sangrur, 580 in Ludhiana and 620 in Mohali;  
b) if the reply to part (a) above is in affirmative, whether there is any proposal under consideration of the Govt. to bring uniformity in the rate of per/kg fat; if so, as to when?

**To arrange water for irrigation in the villages**

- \*1502. **Sardar Nirmal Singh, M.L.A.:-** Will the Water Resources Minister be pleased to state:-  
a) the efforts being made by the Govt. due to unavailability of water for irrigation in Shergarh, Galoli, Gulzarpur, Tharua, Taipur, Matauli, Arne, Berjass, Gurditpura, Guru Nanakpura, Dhabi Gujran, Chicharwala, Kanthla, Sagra etc. villages falling in the Assembly Constituency, Shutrana;  
b) whether the Govt. will fix time limit for supplying requisite water for facility of irrigation in aforesaid villages?

**Procedure of transferring the ownership of tubewell connections**

- \*1464. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Power Minister be pleased to state:-  
a) the existing procedure of transferring the ownership of tubewell connections in the name of heirs of farmers after death;  
b) whether the Govt. will simplify the procedure of transferring the said ownership in the name of a heirs after taking consent through submitting the affidavits from other legal heirs?

*Clear*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

**To make efforts for procuring paddy with moisture**

- \*1418. **Sardar Nazar Singh Manshahia, M.L.A.:-** Will the Food and Civil Supplies Minister be pleased to state:-
- whether it is a fact that as per instructions of the Govt. farmers can't transplant paddy before 20<sup>th</sup> June;
  - if reply to part (a) above be in the affirmative the efforts made by the Govt. to purchase paddy with enhanced moisture due to late ripening of paddy crop?

**Reservation for Transgenders (Kinnars) in govt. jobs**

- \*1483. **Sardar Navtej Singh Cheema, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether there is any policy of the government in respect of quota/reservation in government jobs for Transgenders; if so, the details thereof;
  - if reply to part (a) above be in the negative whether the govt. would take appropriate steps for the same?

**Provision of Postmortem at Civil Hospital, Payal**

- \*1439. **Sardar Lakhvir Singh Lakha, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether the Govt. will consider over the provision to provide the facility of postmortem at Civil Hospital, Payal; if so, the details thereof?

**To lay sewerage in Nagar Panchayat Khamano**

- \*1488. **Sardar Gurpreet Singh G.P., M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that sewerage has not been laid in Nagar Panchayat Khamano (Fatehgarh Sahib) till date; if so, the proposal of the Govt. to lay sewerage in Khamano togetherwith the time likely to take to lay the same?

**The present status of sewerage being laid in Lalru**

- \*1534. **Shri N.K Sharma, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state the details of works executed by Municipal Committee Lalru (District S.A.S Nagar) regarding sewerage being laid in the said city and two Sewerage Treatment Plants started thereat during last two years for its accomplishment alongwith the present status of these utmost development works?

**Problem of Drinking Water**

- \* 1538. **Shri Dinesh Singh, M.L.A.:-** Will the Water Supply and Sanitation Minister be pleased to state the steps being taken by the government to eradicate the problem of drinking water in Gram Pachayat Kooi and Panjalan, Block Dhar Kalan, district Pathankot togetherwith the time by which the problem of drinking water in these villages will be solved?

**To ensure supply of canal water**

- \*1503. **Sardar Nirmal Singh, M.L.A.:-** Will the Water Resources Minister would give assurance in the House in order to find a permanent solution keeping in view huge losses being suffered by the farmers due to non- supply of canal water through distributary in Jalalpur, Seona, Sadharanpur, Dera Jheel, Rasoli etc villages falling in Assembly Constituency Shutrana?

**Repair of Road**

- \*1434. **Sardar Jagtar Singh Jagga Hissowal, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that the road leading from Sudhar Market to Sudhar Village in Sudhar black of Raikot Constituency falling under Punjab State Mandi Board is in a dilapidated condition; if so, the time by which it is likely to be repaired?

**To open a Homeopathic Dispensary at district Fatehgarh Sahib**

- \*1487. **Sardar Gurpreet Singh G.P., M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state whether it is a fact that there is no Homeopathic Dispensary functioning regularly in district Fatehgarh Sahib; if so, whether the Govt. would consider for opening a new Homeopathic Dispensary at district Fatehgarh Sahib?

**To establish the Division of Canal Department district Tarntaran**

- \* 1536. **Sardar Harminder Singh Gill, M.L.A.:-** Will the Water Resources Minister be pleased to state:-
- the reasons for stoppage of canal water getting earlier by the farmers especially of Constituency Patti district Tarntaran togetherwith the desiltation of canals, distributaries and water-channels is not being carried out and why the sullage water of sewerage of some villages is being discharged into canals;
  - whether the government can not establish any division of Canal Department in Tarntaran district come into existence in 2006; if any scheme is under consideration of the government, the same be informed after making it time bound?

*G.P.*  
Superintendent  
Punjab Vidhan Sabha  
Chandigarh

Chandigarh  
The 27th August, 2018

Shashi Lakhnopal Mishra,  
Secretary,  
Punjab Vidhan Sabha.